

THE GAUHATI HIGH COURT AT GUWAHAT
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-16/2002/4341/A

From :- Shri Kaushik Kumar Sharma,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Dibyajyoti Mahanta,
Member, MACT
Barpeta, Assam.

Dated Guwahati the 22nd September, 2021.

Sub: **Station leave permission.**

Ref:- No. MACT(B)/595 dated 21.09.2021.

Sir,

With reference to the above, I am directed to inform you that your prayer for **station leave permission, from the evening of 24.09.2021 till the morning of 27.09.2021**, has been granted. Further, the District and Sessions Judge, Barpeta and in his absence the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully

Sd/-

JT.REGISTRAR (VIGILANCE)

4343

Memo NO.HC.VII-16/2002/4342-1 dated 22.9.2021

Copy to.

1. The District and Sessions Judge, Barpeta, Assam.
2. ✓ The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)

Pda